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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.319/99

Tuesday, this the 6th day of February, 2001

Hon'ble Shri Kuldip Singh, Member (J)  
Hon'ble Shri S.A.T. Rizvi, Member (A)

B.S.Bhatt  
Dy. Keeper (Exhibition Cell),  
National Museum,  
Janpath, New Delhi-1.

..Applicant.

(By Advocate Shri Naresh Kaushik)

VERSUS

1. Union of India  
through its Secretary,  
Department of Culture,  
Shastri Bhawan,  
New Delhi-1.
2. The Director General,  
National Museum, Janpath,  
New Delhi-1.
3. Department of Personnel & Training,  
M/O Personnel, Public Grievances &  
Pension, New Delhi.

..Respondents.

(By Advocate: Shri D.S.Jagotra)

O R D E R (ORAL)

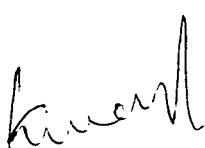
By Hon'ble Shri Kuldip Singh, M (J):

Shri Naresh Kaushik, learned counsel for the applicant states that the applicant has unfortunately expired and no cause of action survives to the LRs. In view of this, the OA ~~may~~ <sup>has</sup> abated.

In the circumstances, the OA is disposed of as having abated.

  
(S.A.T.Rizvi)  
Member (A)

/sunil/

  
(Kuldip Singh)  
Member (J)